

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 305
IB-192(ND)/2024

IN THE MATTER OF:

ANIL PURI Petitioner/Applicant
Vs.
GENESIS GAS SOLUTIONS PVT. Respondent

Order u/S. 7 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 11.07.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the FC : Mr. Yogesh Jagia, Mr. Harshit Ratra, Mr. Chandan
Dutta, Advs.
For the Respondent : Mr. P. Nagesh, Sr. Adv., Mr. Mohit Nandwani, Advs.

ORDER

Pleadings are complete.

List the matter for arguments **on 12.07.2024.**

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Ajay